

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GOEL AGRIGREEN FIELDS
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Goel Agrigreen Fields Pvt. Ltd.
2.	Date of incorporation of corporate debtor	13.09.2006
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400MP2006PTC018959
5.	Address of the registered office and principal office (if any) of corporate debtor	Khasara No. 3, Kesla Village, Itarsi, Distt. Hoshangabad. 461111 MP INDIA
6.	Date of closure of Insolvency Resolution Process	18.08.2020
7.	Liquidation commencement date of corporate debtor	18.08.2020
8.	Name and registration number of the insolvency professional acting as liquidator	Amresh Shukla IBBI/IPA-001/IP-P00120/2017-18/10255
9.	Address and e-mail of the liquidator, as registered with the Board	F-05, Jaideep Complex, 112, Zone-II, M.P. nagar, Bhopal- 462011. insolvencyprofessionalsindia@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	F-05, Jaideep Complex, 112, Zone-II, M.P. Nagar, Bhopal- 462011. cirp.goelagrigreenfields@gmail.com
11.	Last date for submission of claims	17.09.2020

Notice is hereby given that the National Company Law Tribunal Indore Bench at Ahmedabad, has ordered the commencement of liquidation of the Goel Agrigreen Fields Private Limited on 18.08.2020.

The stakeholders of Goel Agrigreen Fields Private Limited are hereby called upon to submit their claims with proof on or before 17.09.2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and Signature of Liquidator:

Amresh Shukla
IBBI/IPA-001/IP/P-00120/2017-18/10255
19.08.2020 Bhopal

Date and Place: